

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.139 of 2012

Dated : 8th August, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Hasan Murtaza
Counsel for the Respondent(s): Mr. Buddy Ranganadhan for R.1

ORDER

Admit. Mr. Buddy A. Ranganadhan takes notice on behalf of the Commission-Respondent No.1. Notice to be issued to the other Respondents returnable on 10.09.2012. Dasti service is permitted. Issue public notice.

Post the matter on **10.09.2012**. In the meantime, reply be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk